

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHENNAI BENCH**

**CP/310/00090/2017 in OA/310/001462/2015**

**Dated Thursday the 27<sup>th</sup> day of September Two Thousand Eighteen**

**PRESENT**

**HON'BLE MR. P. MADHAVAN, Member (J)  
&  
HON'BLE MR. T. JACOB, Member (A)**

Tmt. Bindhu,  
Gramin Dak Sevak – Stamp Vendor,  
Kottar Sub Post Office,  
Kottar, Nagercoil 2,  
Kanniyakumari District. ....Applicant

By Advocate M/s. C.S.Associates

Vs

1.Dr. Charles Lobo,  
Chief Postmaster General,  
Tamil Nadu Circle,  
Chennai 600002.

2.Ms. Charukesi J,  
Postmaster General,  
Southern Region,  
Madurai 625002.

3.T.Ganesan,  
Senior Superintendent of  
Post Offices,  
Kanniyakumari Division,  
Nagercoil 629001.

4.Edward,  
Sub Post Master,  
Kottar Sub Post Office,  
Kottar, Nagercoil 2,  
Kanniyakumari District. ....Respondents

By Advocate Ms. Shakila Anand

**ORAL ORDER**

**(Pronounced by Hon'ble Mr. P. Madhavan, Member(J))**

This CP has been filed by the applicant in OA 1462/2015 alleging wilful disobedience of the order of this Tribunal dt. 02.08.2016 by the respondents. Notice was issued by the respondents.

2. When the matter is taken up for hearing, learned counsel for the respondents files a statement showing compliance of the order of this Tribunal. Learned counsel for the applicant also submits that the order has been complied with.
3. Accordingly, CP is closed. Notices are discharged.

**(T.Jacob)  
Member(A)**

**27.09.2018**

SKSI

**(P. Madhavan)  
Member(J)**